

ORISSA HIGH COURT

FILING REPORT AS ON :25/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	CMP/0000212/2023	NARENDRA DIXIT VS SATYABHAMA BEHERA	BAMADEV BARAL VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) Fao/0000013/2017
2	CMP/0000213/2023	JAMINIKANTA SETH VS RAJENDRA SETH	JAGANNATH SENAPATI VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpur) TS/0000032/2002
3	CRLMP/0000405/2023	GYANA RANJAN DAS VS MOUSUMI DAS @ MOUSUMI NAYAK	NIRANJAN PRASAD PATRA VS	//0 JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000086/2020
4	STREV/0000006/2023	XX VS XX	XX VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :25/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	36/2023 SA/174/1995	KANHU MOHANTA and ANOTHER-MP	
2	77/2023 CRLMP/405/2023	GYANA RANJAN DAS-MP	NIRANJAN PRASAD PATRA
3	207/2023 CMP/212/2023	NARENDRA DIXIT-MP	BAMADEV BARAL
4	2646/2023 WP(C)/4859/2023	ADIKANDA DEY-MP	
5	2647/2023 WP(C)/6552/2014	HARIHAR JENA-MP	M/S.DAYANANDA MAHAPATRA